Government of Madhya Pradesh is agreeable for translocation of Gir Asiatic Lions in Kuno Palpur, State Government of Gujarat has so far not agreed to part with Gir Asiatic Lions. The matter is subjudice before Hon'ble Supreme Court of India in view of IA no. 100 in Writ Petition (Civil) 337/1995.

Wildlife experts have recognized Kuno Palpur Wildlife Sanctuary as a habitat fit for Asiatic lions.

Study on least polluting fuel

- 27. SHRIMATI SHOBHANA BHARTIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether Government is aware of a recent study by Central Pollution Control Board (CPCB) and International Centre for Automotive Technology (ICAT) which claims that diesel is the best fuel and Compressed Natural Gas (CNG) is the worst;
 - (b) if so, the details thereof;
 - (c) whether the findings have met with several criticisms; and
- (d) whether Government proposes to commission further studies to clarify the debate on which fuel is least polluting?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) to (d) Central Pollution control Board (CPCB) has sponsored a study to International Centre for Automotive Technology (ICAT) on the assessment of aldehydes, ketones, and methane emissions in vehicles using various types of fuels such as petrol BS I and BS II, diesel BS II and III, Liquid Petroleum Gas, Compressed Natural Gas, 5% ethanol blended with petrol and 10% bio-diesel blend with diesel. The report of the study has not yet been finalized.

Demolition of Adarsh Society

†28. SHRI PRABHAT JHA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is fact that the Ministry has declared the disputed Adarsh Society as illegal and has asked to demolish it within three months;
 - (b) if so, the details thereof; and
 - (c) if not, the Government's reaction thereto?

†Original notice of the question was received in Hindi.